GOVERNMENT OF INDIA MINISTRY OF CHEMICALS & FERTILIZERS DEPARTMENT OF PHARMACEUTICALS

LOK SABHA

UNSTARRED QUESTION NO. 701

TO BE ANSWERED ON 07th February, 2017

Price Fixation of Drugs

701. SHRI V. ELUMALAI:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is true that the National Pharmaceutical Pricing Authority (NPPA) had asked major pharmaceutical companies regarding the proposed price fixation of approximately 35 important medicines to either submit complete data or accept its calculations on the price as final;
- (b) whether the said drug firms have not yet submitted complete data to the NPPA to support their case; and
- (c) if so, the steps being taken by the NPPA in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA)

(a) to (c): Worksheets of ceiling/retail price of around 396 medicines have been uploaded on the NPPA website till 25.1.2017. NPPA received around 100 representations till 25.1.2017. NPPA requested the respective companies to submit the complete data/details/information to support their claim before rejecting/accepting the claim.

As on 25.1.2017, 58 applications are pending for finalisation of the proposed ceiling/retail prices. This is an ongoing exercise in order to achieve absolute transparency in price fixation and also to minimise subsequent litigation.

However, in case NPPA does not get supporting documents on time, it proceeds with the price revision with the available data.
